

OFFICE OF THE DISTRICT & SESSIONS JUDGE, PANCHKULA

ORDER

The directions/guidelines with regard to the working of the courts of this Sessions Division issued by the undersigned vide orders bearing Endst. No. 3005-3029 dated 17.04.2021, 3303-23 dated 23.04.2021 and 3679-98 dated 07.05.2021, are hereby extended till 31.05.2021.

Dated: 21.05.2021.

(Deepak Gupta)
District & Sessions Judge,
Panchkula.

Endst. No. 4165-86 Dated 21.05.2021

Copy forwarded to the following for information and necessary action:-

1. The Registrar General, Hon'ble High Court of Punjab & Haryana, Chandigarh;
2. All the Judicial Officers posted in this Sessions Division;
3. The Deputy Commissioner, Panchkula;
4. The Deputy Commissioner of Police, Panchkula;
5. The District Attorney, Panchkula;
6. The Superintendent, Central Jail, Ambala;
7. The President, Bar Associations, Panchkula & Kalka;
8. SO/SA to upload the order on the website of this Court.

(Deepak Gupta)
District & Sessions Judge,
Panchkula.